

LOK SABHA
UNSTARRED QUESTION NO.1321
TO BE ANSWERED ON 19th September, 2020

Oil Industry Safety Directorate

1321. SHRI BHOLA SINGH:
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry has set up the Oil Industry Safety Directorate (OISD) which has been entrusted with the responsibility of formulating standards, overseeing its implementation through safety audits in petroleum industry to enhance safety levels and reduce risk inherent with this industry and if so, the details thereof;
- (b) whether OISD also carries out pre-commissioning safety audits of Greenfield projects across the Oil & Gas Industry, if so, the details thereof;
- (c) whether OISD carries out periodic safety audits of all types of Oil & Gas installations to monitor their compliance with the OISD standards in the Country and if so, the details thereof;
- (d) the details of Standards of Oil Industry developed by OISD during the last three years; and
- (e) the other major achievements of OISD during the last three years?

ANSWER

पैट्रोलियम और प्राकृतिक गैस मंत्री (श्रीधर्मन्द्रप्रधान)

MINISTER OF PETROELUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) OISD, a technical body under the Ministry of Petroleum and Natural Gas has been established in January, 1986. It has expertise in the design of facilities, operations, maintenance, fire and safety aspects etc. OISD, over the years has developed technical expertise in overseeing safety in entire Oil & Gas Sector including onland & offshore exploration. OISD conducts safety audits of oil and gas installations at regular intervals and audit reports along with recommendations are sent to respective companies for implementations. OISD has statutory powers only for offshore operations as per the Petroleum and Natural Gas (Safety in Offshore Operations) Rules, 2008.

(b) To ensure safe & productive capitalization, OISD carries out pre-commissioning safety audits across the Oil & Gas Industry. These audits are conducted on the request of industry for green-field developments. Details of the pre-commissioning safety audits carried out by OISD in last three years is at **Annexure-I**.

(c) OISD carries out periodic safety audits to ensure safety measures are being followed by the industry as per the laid down standards and to identify areas of non-compliance and concern for taking corrective actions. These audits include External Safety Audits & Surprise Safety Audits at periodic intervals to cover all the existing installations. Details of the External safety audits done by OISD in last three years is at **Annexure-II**.

(d) OISD develops Standards for the Oil & Gas Industry through a participative process involving all the stakeholders by leveraging the experience of the committee members and also referring to international standards. These standards cover inbuilt design safety, asset integrity and best operating practices in the various facets of Oil & Gas Industry. OISD standards are reviewed periodically to ascertain needs of developing new standards, updating/amending existing standards to incorporate the latest technological developments as well as current experiences on the ground.

(e) Some of the other major achievements/significant activities of OISD during last three years are enhanced focus on compliance of long pending recommendations for oil and gas installations, timely external safety audits, knowledge dissemination initiatives – Organizing Technical Seminar/ Conference/Workshops/Trainings to spread awareness about safety and acquisition of ISO 9001:2015 certification for OISD.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1321 to be answered on 19.09.2020

Details of the pre-commissioning safety audits carried out by OISD in last three years is as under:-

Actions	Unit	FY 17-18	FY 18-19	FY 19-20
Refineries & Gas Processing plants	No.	18	17	35
Mktg. Installations (Petroleum Oil Lubricant /LPG)	No.	18	28	30
Cross Country Pipelines	KM	1077	1280	1027

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1321 to be answered on 19.09.2020

Details of the External safety audits done by OISD in last three years is as under:

Actions	Unit	FY 17-18	FY 18-19	FY 19-20
Core Audits				
Refineries, Gas Processing Plant (GPP) & Center Tank Farms (CTFs) of Exploration & Production (E&P) sector	No.	17	17	16
Marketing Installations (Petroleum Oil Lubricant /LPG)	No.	112	92	100
E&P Onshore	No.	56	51	59
E&P Offshore	No.	16	19	14
Cross Country Pipeline	KM	7952	8140	9002